

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). The collaborators of the Government for the Hindustan Diamond Company are Bank of Bermuda and Industrial Investment Trust, Bombay. Certain matters regarding operations of the company are yet to be settled with the collaborators.

(c) Government has considered the recommendations in the interim report of the Task force on Gem and Jewellery and necessary action is being taken in consultation with the Gem & Jewellery Export Promotion Council.

Reference of Issues relating to Bank Employees to Adjudication

3526. **SHRI P. RAJAGOPAL NAIDU:** Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the issues relating to Bank Employees are proposed to be referred to Adjudication; and

(b) if so, the issues to be referred?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b). As bipartite negotiations between the Indian Banks Association and the unions of bank employees are going on, the question does not arise.

Nationalisation of Private Banks

3527. **SHRI P. RAJAGOPAL NAIDU:** Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether Government are proposing to nationalise private banks;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI

ZULFIQUARULLAH): (a) and (b). No such proposal is under consideration of the Government.

(c) Government have not considered it necessary.

Purchases of FCV Tobacco by USSR in 1978

3528. **SHRI P. RAJAGOPAL NAIDU:** Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the purchases of F.C.V. tobacco made by U.S.S.R. in 1978 from S.T.C.; and

(b) the purchases of the above tobacco made by that country from private companies in 1978?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) The USSR purchased 1500 MTs of 1978 crop tobacco from STC in 1978.

(b) The USSR placed orders with 15 private parties for a total quantity of about 13,000 MTs for 1978 crop tobacco.

Compensation for Loss incurred on account of Central Sales Tax Amendment of 1976

3529. **SHRI P. K. KODIYAN:** Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to refer to the reply given to Starred Question No. 366 on the 15th December, 1978 and state the amount given to Kerala and other State Governments by way of compensation for the loss incurred on account of the Central Sales Tax Amendment of 1976 during the years 1977-78?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): No compensation has been given to Kerala or any State Government for the loss incurred on account of the Central Sales